

FAMILY COURT MUMBAI

ADMINISTRATIVE BUILDING, "B" WING, BANDRA EAST, B.K.C. MUMBAI 51, Tel/Fax 022 26591270 Email fc-bhc@nic.in

Subject : The Gender Sensitization and Sexual Harassment of Women at the District Courts in the State of Maharashtra & Goa (Prevention, Prohibition and redressal) regulation, 2014.

Ref : 1. Hon'ble High Court, Registrar Inspection I, Letter No. B (Gen)-1001/2018/695, dated 11th June, 2018.
2. Notification by the High Court Appellate Side, Bombay No. A-1201/2020, dated 28/01/2020

Family Court, Mumbai
Date: 10/02/2020

In view of above, the Principal Judge, Family Court, Mumbai is pleased to pass the following order.

OFFICE ORDER NO. 47 OF 2020

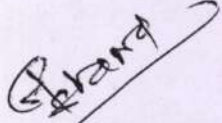
Apropos to the subject and reference above, and as per the Power conferred to undersigned, "District Court Gender Sensitization and Internal Complaints Committee" (D.G.S.I.C.C.) has been constituted with following members for two years.

Sr. No	Name	Designation	Committee Designation
1	Shri M.S.Sharma	Principal Judge, Family Court, Mumbai	Chairperson
2	Shri. L.B.Magdum	Judge, C.R.4, Family Court, Mumbai	Member
3	Smt. J.P.Darekar	Judge, C.R.7, Family Court, Mumbai	Member Secretary
4	Smt. P.P.Padwal	Registrar, Family Court, Mumbai	Member
5	Smt. Shubha Vaidya	Advocate, Family Court Bar Association	Member
6	Smt. Nirmala Samant Prabhavalkar	Advocate, Family Court Bar Association	Member
7	Smt. A.S.Kore	Marriage Counsellor, Family Court, Mumbai	Member

8	Smt. G.G.Mahadik	Superintendent, Secretary of Employee Association, Family Court, Mumbai	Member
9	Ms.Gayatri K.R.	Social Worker from Muskan-Tata Institute of Social Science.	Member
10	Shri. H. S. Lad	Superintendent, District Legal Aid Services, Mumbai Suburban	Member

You are therefore requested to go through the aforementioned subject, details (attached copy) and perform the task as per the Guidelines of the "Gender Sensitization and Sexual Harassment of Women at the District Courts in the State of Maharashtra & Goa (Prevention, Prohibition and redressal) regulations, 2014", and submit the report in time from today onwards.

Family Court, Mumbai
Dated : 10/02/2020


(M.S.Sharma)
Principal Judge,
Family Court, Mumbai.

Copy to:

- 1 The Presiding Officers C.R.No.1 to 7, Family Court, Mumbai.
- 2 Marriage Counsellor's Office, Family Court, Mumbai
- 3 Court Manager, Family Court, Mumbai
- 4 The President of Bar Association, Family Court, Mumbai.
- 5 The Registrar, Family Court, Mumbai
- 6 The Dy. Registrar, Family Court, Mumbai
- 7 The Superintendent/Sheristedar, Judicial Dept/ Admn. Dept./ Cash Dept./ Copying Dept./ Record Dept.
- 8 The Superintendent/Sheristedar, Family Court No.1 to 7
- 9 Clerk, Computer Section, Family Court, Mumbai.